

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 29.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition/08/59/2024
NAME OF THE COMPANY	Ideal Detonators Pvt Ltd
NAME OF THE PETITIONER(S)	Poddutur Sadanand Reddy
NAME OF THE RESPONDENT(S)	Ideal Detonators Pvt Ltd
UNDER SECTION	59

**ORDER**

**Present:** Ld. PCS Mr. Manoj Kumar Koyalkar for the Petitioner.

Ld. Counsel Mr. M. Shiraj for the Respondent Nos.1, 2 & 4.

Ld. Counsel Mr. M. Shiraj has taken service on behalf of the Respondent Nos.1, 2 & 4. Let Vakalth and counter be filed by the next date of hearing. Other Respondents served, but not present. Hence, they are set ex-parte. **Matter is adjourned to 26.07.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**